

(ग) क्या सर्वोदय संस्था का इस संघ के साथ कोई वैध सम्बन्ध है अथवा क्या यह संघ सर्वोदय संस्था के कर्मचारियों की वित्तीय मांगों को पूरा करने के लिये कानूनी रूप से उत्तरदायी है ?

औद्योगिक विकास तथा आंतरिक व्यापार मंत्रालय में उपमन्त्री (श्री मं० रं० कृष्ण) :

(क) खादी तथा ग्रामोद्योग आयोग ने कहा है कि उसे कुप्रबन्ध और 6 लाख रु० से लेकर 7 लाख रु० तक के गबन की शंका के कुछ मामलों की खबरें मिली हैं।

(ख) खादी व ग्रामोद्योग आयोग ने यह भी बताया है कि गबन की शंका वाले मामलों की शिकायतें खादी ग्रामोद्योग संघ ने स्थानीय पुलिस में दर्ज करा दा हैं और उनकी जांच-पड़ताल हो रही है।

(ग) खादी व ग्रामोद्योग आयोग ने बताया है कि उसे सर्वोदय संस्था के अस्तित्व के बारे में कोई जानकारी नहीं है।

Recognition of Jamat-I-Islami as a Political Party

*748. SHRI HEM BARUA: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the Election Commission has recognised the Jamat-i-Islami as a Political Party ;

(b) if so, whether it is recognised as an All India Party ; and

(c) if not, in which States it has been recognised for the use of common symbol ?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI K. HANUMANTHAIYA):

(a) The Election Commission has decided to include the Jamat-E-Islami in List 'A' of the Commission's Notification S. O. 3156 dated the 17th October, 1966 which entitles any political party included therein the allotment of a reserved Symbol.

(b) No, Sir.

(c) Only in Jammu and Kashmir State.

Working of Steel Plants in the Public Sector

*749. SHRI D. N. PATODIA: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) the progress made by the Steel Plants in the Public Sector during the last three months as reflected through their monthly report ;

(b) whether attendance in all these plants has been full, if not, where it has fallen with reasons therefor ; and

(c) whether industrial peace in all these plants has been maintained during this period and if so, the production pickup, if any, during this period ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT) : (a) to (c). The total production of ingot steel at Bhilai, Durgapur and Rourkela Steel Plants under H. S. L. during the months September to November, 1970 and the production during the corresponding period last year are given below :—

	(in tonnes)	
	Sept.-Nov., 1970	Sept.-Nov. 1969
Bhilai	480,000	453,303
Durgapur	1 3,000	200,518
Rourkela	256,000	287,178
Total :	859,000	940,999

With improvement in industrial relations, it is expected that in the coming months, there will be some improvement in production.

During the period September to November, 1970 attendance in Bhilai was normal and industrial relations satisfactory. In Rourkela, labour situation was, by and large, peaceful except for a strike by the crane operators in the Rolling Mills for the period from 1st to 8th September, 1970. Attendance was also normal except in the Rolling Mills during the period of the strike. In Durgapur, apart from sporadic instances of refusal to work and stoppages

due to demonstrations, the workers of the Steel Melting Shop went on strike from 26th September, 1970. The Management was compelled to declare a lockout in the Shop which lasted till the 20th October, 1970. The workers, however, continued to remain absent from work even after the lockout had been lifted and normalcy was restored only after an agreement had been signed with the Union on the 31st October, 1970. The attendance in other sections of the Plant was generally normal.

Accumulation of Steel Stocks with Stockyards in Bombay

*750. SHRI YOGENDRA SHARMA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that there has been a huge accumulation of steel stocks with stockyards in Bombay ;

(b) if so, the reasons therefor ;

(c) whether there have been complaints from trade and small users of inadequate and irregular supply of steel ; and

(d) if so, the steps taken to ensure proper distribution of steel to trade and small users ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT) : (a) and (b). The information is being collected and will be laid on the Table of the House.

(c) and (d). As the availability of steel is well below the requirements in the country, representations have been received from several users and traders about inadequate and irregular supply. In the revised procedure of distribution, the available production is mostly supplied to actual users on the basis of the priorities accorded by the Steel Priority Committee. A small percentage is being supplied to traders and stockists. The Steel Priority Committee is giving due weightage to the requirements of the Small Scale Industries Corporation or Raw Materials Depots set up by some State Administrations. Another Committee has been set up under the Chairmanship of the Deputy Minister to consider

allocation of steel to trade and other allied matters.

Supply of Imported Steel to Small Scale Industries

4574. SHRI DEVINDER SINGH GARCHA : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether suggestions have been made by several State Governments for supply of imported steel to small scale units ; and

(b) if so, the decision, taken by Government thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) Yes, Sir.

(b) An import of 58,670 metric tonnes of steel sheets and plates has been arranged through Hindustan Steel Ltd. in bulk, against a foreign exchange ceiling of Rs. 10 crores for supply to Small Scale Industries exclusively in the country. An import of 2000 metric tonnes of Stainless Steel Sheets suitable, among other items, for the manufacture of utensils has been arranged by the MMTC for supply to small scale industries. Import of various licensable categories of steel is also allowed to small scale units as actual users in accordance with the import licensing policy. The actual users under the import licensing policy for 1970-71 have further been allowed an additional import for certain categories of steel equal to 50% of their consumption during the last year *viz.* 1969-70.

Setting up of Apex Bodies in States for Giving Credit for Development of Small Scale Industries in Backward Regions

4575. SHRI DEVINDER SINGH GARCHA : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether suggestions have been made by several State Governments for setting up of apex bodies in each State for giving credit to